

### Annexure - 7

Name of the Corporate Debtor : -B2X Service Solutions India Pvt Ltd

Date of commencement of CIRP - 8th December, 2023

List of creditors as on - 15-05-2024

#### List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	Income Tax	15-01-2024	21,62,948.00	21,62,948.00	unsecured	NA	NA	NO		NA	NA	0	0	Admitted
2	Mr. Sangappa S Koli, the deputy Commissioner of Commercial taxes ( Audit ) Belagavi	20-02-2024	2,38,37,137.00	1.00	unsecured	NA	NA	NO		NA	NA	2,38,37,136.00	0	Admitted
3	Recovery of arrears due to Govt of Tamil Nadu represented by The Assistant Commissioner (ST) (FAC) Palakkarai Assessment Circle	12-03-2024	68,739.00	68,739.00	unsecured	NA	NA	NO		NA	NA	0	0	Admitted
<b>Total</b>			<b>2,60,68,824</b>	<b>22,31,688</b>		-	-	-	-	-	-	<b>2,38,37,136</b>	<b>0</b>	